

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL): (a) No, Sir.

(b) Does not arise.

Lok Pal and Lok Ayuktas

11479. DR. H. P. SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the institutions of Lok Pal and Lok Ayuktas have not yet been established at the Centre and the various States; and if so, what progress has been made in that direction so far; and

(b) whether any legislation on the subject proposed to be introduced; if so, by when?.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a-) and (b) In so far as Misbment of the institution of Lok Pal *the* Centre is concerned, the question of corruption against persons holding office at high levels is wider examination. As, shing Lok Ayuktas in the varjous States, the matter falls within the purview of the concerned State Government. However, according to available information the institution of Lok Ayukta been established in the States, of 'Andhra Pradesh, Bihar, Himachal Pradesh^ Kerala, Karnataka. Madhya Pradesh, Maharashtra, Orissa. Rajasthan and Uttar Pradesh.

Encashment of half pay leave

*1480. DR. C. SILVERA: Will the PRIME MINISTER be pleased to state;

(a) whether there is any proposal under Government's consideration to allow

Previously Unstarred Question 642, transferred from the 29th July, 1985.

^Previously Unstarred Question 789, transferred from the 30th July, 1985.

encashment of Half Pay Leave to Central Government employees;

(b) if so, what are the details in this regard; and

(c) by when the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO): (a) to (c) The Staff Side of the National Council (JCM) had raised a demand for encashment of the entire accumulated half pay leave at the time of superannuation. This is still under discussion in the National Council.

Applications for freedom Fighters Pension ~in Uttar Pradesh

1481. DR. MOHD. HASHIM KID WAI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the number of applications received from freedom fighters from Uttar Pradesh for granting pension during the last three years; and

(b) the number of applications sanctioned, rejected and are still pending?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) The last date for receipt of applications under the Swatantrata Sainik Samman Pension Scheme was 31.3.1982. Hence the applications received thereafter are time-barred-

(b) In view of (a) above, the question does not arise.

Special Central Assistance for tribal sub-Plan

1482. SHRI DHULESHWAR MEENA: Will the Minister of HOME AFFAIRS be pleased to state;

(a) the amount of Special Central assistance for tribal sub-plan fixed for 1985-86;